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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/93/(IB)/2017
NAME OF THE PETITIONER(S) : CREDENCE LOGISTICS LTD
NAME OF THE RESPONDENT(S) : EFTENENGINEERING PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation on both the sides. The Registry is directed to issue fresh notice to both the sides returnable by two weeks. **Put up on 21.07.2017 at 10.30 A.M.**

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd Sharief Tariq
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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